

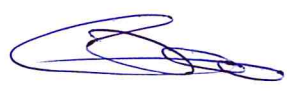
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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.02.2018.

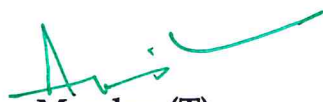
PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.151/BB/2017	-	For hearing	Rule-6 of IB	Mitcon Consultancy & Engineering Services Ltd. Vs Angadi Dutt Sugars Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	T.S. RAVI KUMAR 9448258996	Petitioner.	

ORDER

Counsel for Petitioner is present. He requested time for passing necessary orders in this matter as Corporate Debtor is repaying the amount by way of instalment. He requested two weeks time either to report settlement or to proceed further. List it on 07.03.2018.


Member (T)


Member (J)